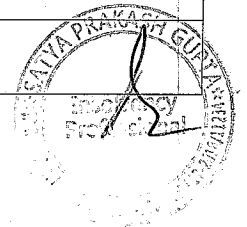


FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
KHATEMA FIBRES LIMITED OPERATING IN SPECIALTY PAPER
MANUFACTURING AT UDDHAM SINGH NAGAR, UTTARAKHAND**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Khatema Fibres Limited PAN: AAACK3700G CIN: U21011UR1985PLC007433
2.	Address of the registered office	UPSIDC Industrial Area, Lohia Head road, Khatima, Distt Udham Singh Nagar, Uttarakhand- 262308
3.	URL of website	https://www.khatemafibres.com/
4.	Details of place where majority of fixed assets are located	UPSIDC Industrial Area, Lohia Head road, Khatima, Distt Udham Singh Nagar, Uttarakhand- 262308
5.	Installed capacity of main products/ services	Combined capacity of 67,200 Mt per annum
6.	Quantity and value of main products/ services sold in last financial year	Rs. 197.62 Cr. (Revenue from operations) Further details can be sought through an email on cirpkhatema@gmail.com
7.	Number of employees/ workmen	304 Further to this there are contractual workers engaged by the CD approx. 200 in numbers
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at the email id:	Further details can be sought through an email on cirpkhatema@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at email id:	Eligibility criteria for prospective resolution applicants can be obtained through an email on cirpkhatema@gmail.com
10.	Last date for receipt of expression of interest	12.01.2024
11.	Date of issue of provisional list of prospective resolution applicants	22.01.2024
12.	Last date for submission of objections to provisional list	27.01.2024
13.	Date of issue of final list of prospective resolution applicants	06.02.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.02.2024
15.	Last date for submission of resolution plans	12.03.2024
16.	Process email id to submit Expression of Interest	cirpkhatema@gmail.com



Note: The Hon'ble NCLAT vide its order dated 14.12.2023 allowed the RP to issue Form G, however, it was directed by the Hon'ble NCLAT that no resolution plan received in the CIR process shall be considered without the leave of this Court.



S. Prakash Gupta

Satya Prakash Gupta
Resolution Professional
Khatema Fibres Limited

IBBI Regd. No.: IBBI/IPA-001/IP-P00737/2017-2018/11234

Regd. Address: KBDS & Co. 808, Eros Apartment,
56 Nehru Place, New Delhi- 110019

AFA valid up to: 04.10.2024

Date: 28.12.2023

Place: New Delhi